

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:4634  
ANSWERED ON:18.12.2009  
APPEAL ON ITAT JUDGEMENT  
Gandhi Shri Feroze Varun

**Will the Minister of FINANCE be pleased to state:**

(a) Whether the Union Government has set up or proposed the setting up of National Tax Tribunal (NTT) to hear appeals against orders passed by the Income tax Appellate Tribunal; and

(b) If so, the details thereof and reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI. S.S. PALANIMANICKAM)

(a) & (b): The information is being collected and will be placed on the table of the House.